

The background features abstract, overlapping geometric shapes in various shades of green, ranging from light lime to dark forest green. The shapes are primarily triangles and polygons, creating a dynamic, layered effect. The central text is set against a white background that is partially framed by these green shapes.

CALL FOR CHAPTER: EDITED BOOK

AADHAR: OPPORTUNITY & OBSTACLES

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About Law Mantra

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THEME FOR EDITED VOLUME/BOOK:

Emphasis shall be upon aftermaths of the judgment.

- ▶ **UID's role in financial inclusion: Advantages and Drawbacks.**
- ▶ **New dimensions in discourse of Right to Privacy after K.S. Puttaswamy's verdict.**
- ▶ **Analysis of State Interest Theory in Aadhar Verdict.**
- ▶ **Critical analysis and relevance of proportionality test propounded in K.S. Puttaswamy's judgment.**
- ▶ **Ramification on relevance of Upper house/ Rajya Sabha after Aadhar verdict.**
- ▶ **Aadhar and call for Data Protection laws.**
- ▶ **Comparative study of Aadhar and its international counterpart viz. NID project of England.**

Note: These Themes are not exhaustive; Authors are open to work on any topic related to above-mentioned theme.

This is call to all academicians, lawyers and research scholars to make their contributions in the form of research chapter, comments and notes on the given sub-themes.

SUBMISSION GUIDELINES:

- ▶ **Chapter:** Chapter should be in Times New Roman 12 point font and double spaced. Main Title should be in full capitals, bold and centered 16 point font. Sub-titles should be in sentence case, bold and 12 point font. Author's names should be in small capitals and centered 14 point font Footnotes should be in Times New Roman 10 point font.
- ▶ **Citation Format:** Please use footnotes rather than endnotes. Footnotes should conform to the JILI (Journal of Indian Law Institute), format of JILI provided on <http://www.ili.ac.in/footnoting12.pdf> or www.ili.ac.in
- ▶ **Submission of the abstract:** A covering letter with the name(s) of the author(s) and address, designation, institution/affiliation, the title of the manuscript and contact information (email, phone, etc.) is compulsory to submit. All submissions must contain an abstract of not more than 300 words.
- ▶ **Originality of Manuscripts:** All the contributions should be the original work of the contributors and should not have been submitted for consideration in any other Publication. Any plagiarized work will be out-rightly rejected.
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► **How to submit:**

► All submissions are to be made via e-mail as word documents (preferably Microsoft Word 2007 or 2010). Authors can submit their manuscripts to Editors at aditya@lawmantra.org

► **Submission Deadline:**

Submission of Final paper: 25th February, 2019

► Authors who do not follow these guidelines may have their submission returned to them without being reviewed.

► **Guidelines for Paper Submission**

- ❖ The title of the Chapter should be followed by Name, Designation, Name of the Organization / University / Institution and Email address. It is mandatory to mention Email address, as all future correspondence will be through it.
- ❖ Name and details of Co-author, if any.
- ❖ The paper should be typed in MS WORD format (preferably 2007 or 2010).
- ❖ The paper must be in single column lay out with margins justified on both sides.
- ❖ Chapter should be in Times New Roman 12 point font and double spaced. Main Title should be in full capitals, bold and centered 16 point font. Sub-titles should be in sentence case, bold and 12 point font. Author's names should be in small capitals and centered 14 point font Footnotes should be in Times New Roman 10 point font.
- ❖ The length of paper should not exceed 6,000 words (including footnotes). Exceeding the word limit may lead to rejection of papers.
- ❖ **All accepted Chapter will be published in UGC Referred Book bearing ISBN. (Publication Charge will be Extra as Per bill of Publication House).**

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